

**Central Administrative Tribunal
Jammu Bench, Jammu**



Hearing through video conferencing

T.A. No.61/8521/2020

Monday, this the 21th day of December, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Renu Munshi, Age 42 years,
D/o Girdhari Lal Munshi,
R/o H.No. 317, Durga Nagar,
Sec-I, Jammu.

.....Applicant

By Advocate: Mr. Jatinder Choudhary

Versus

1. State of J&K
through Chief Secretary,
Civil Secretariat, Jammu;
2. Commissioner/Secretary
General Administration Department (Establishment),
Civil Secretariat,
Jammu;
3. Service Selection Recruitment Board,
Jammu;
4. Fayaz Ahmed Bhat,
C/o Dental College, Srinagar;



5. Nusrat Shaheen,
C/o C.A.E.E;
6. Sofi Hanif Ahmed,
C/o Home Department;
7. Ghulam Rasool Mir,
C/o Tourism Department;
8. Ghulam Mohammad Khan,
C/o Dte of Youth Services & Sports;
9. Babita Kumari,
C/o Transport Department;
10. Rachpal Singh,
C/o Public Works Department;
11. Mohammad Yasin Shah,
C/o Education Department;
12. Vishwajeet (S/C),
C/o Service Selection Board;
13. Mohammad Rafiq Zulla
C/o Dte of School Education Kashmir;
14. Sajid Rashid Bhat,
C/o Law Department;
15. Farooq Ahmed Banday,
C/o Law Department;
16. Syed Shamim Rizvi,
C/o Housing & UD Department;



17. Javid Ahmad Mir,
C/o Service Selection Board;
18. Bashir Ahmed Malik,
C/o ARI & Trgn Department;
19. Bashir Ahmed Reshi,
C/o Revenue Department;
20. Anuradha Abrol,
C/o Commission of Inquiry (GAD);
21. Abhay Ram Gupta (RBA),
C/o Transport Department;
22. Nazir Ahmad Bhat,
C/o. C.M's Secretariat;
23. Triloki Nath Koul (RBA),
C/o Agri Prod Department;
24. Mohammad Latief Shallal,
C/o Health & ME Department;
25. Renu Kanta Reshi,
C/o Ladakh Affairs Department;
26. Kuldeep Raj (S/C),
C/o Health & ME Department;
27. Mehraj ud din Rather,
C/o Pwer Dev. Department;
28. Abdul Rashid Wani,
C/o Forest Department;



29. Fayaz Ahmad Khan,
C/o office of Political Secretary to Chief Minister;
30. M. Sameed Wani (RBA),
C/o Home Department;
31. K.J Bhan,
C/o office of Resident Commr J&K Govt New Delhi;
32. Syed Mohammad Hafiez,
C/o Forest Department;
33. Ghulam Hamdani,
C/o Hospitality & Protocol Department;
34. Mohammad Yousuf Khan,
C/o transport Department;
35. Satwant Singh,
C/o General Admn Department;
36. Abdul Majid,
C/o Education Department;
37. Satya Paul Sharma,
C/o Service Selection Board;
38. Jan Mohammad,
C/o Planning & Dev Department;
39. Ghulam Hassan Thokar,
C/o Science & Tech. Department;



40. Peerzada Shabir Ahmad,
C/o C.M's Secretariat;

41. Ajaz Hussain Qureshi,
C/o Food & Supplies Department;

42. Mohamad Ashraf Shora,
C/o Civil Aviation Department.

(Respondent no. 4 to 42 through Commissioner cum Secretary GAD Civil Secretariat Jammu.)

.....Respondents

(By Advocate: Mr. Sudesh Magotra, DAG

O R D E R (ORAL)

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Despite the case being reflected in the day's cause list, neither the counsel for the applicant nor the applicant present today. Despite the direction of the Hon'ble High Court by order dated 02.09.2020 to be present before the Tribunal, neither the applicant nor his counsel present today.

2. However, Mr. Sudesh Mangotra, Learned Dy. Advocate General appearing for the respondents present.

3. It seems the applicant is not interested to pursue the matter any further. Accordingly the TA is dismissed for non-prosecution for non appearance of the applicant. There shall be no order as to costs.



**(RAKESH SAGAR JAIN)
MEMBER (J)**

Asvs.